

**Central Administrative Tribunal  
Principal Bench**

**MA - 4194/2018**

**OA - 116/2018**

**MA - 105/2018**

**MA - 106/2018**

**New Delhi, this the 5<sup>th</sup> day of October, 2018**

**Hon'ble Mr. K.N. Srivastava, Member (A)**

**Hon'ble Mr. S.N. Terdal, Member (J)**

1. Manjeet (Aged 30 years)  
DOB : 05.01.1988 Group `C`  
Post, Fire Operator CAT-UR  
S/o Krishan Kumar Roll No. 15000178  
R/o VPO Chimni, Teh.Beri, Distt. Jhajjar  
Haryana – 124412 (M – 9811698791)
2. Deepak Tyagi (Aged 27 years)  
DOB : 10.08.1990 Group `C`  
Post, Fire Operator CAT-UR  
S/o Pradeep Tyagi Roll No. 15003077  
R/o Vill.Nanu, Post Mandaula  
DisttBaghpat - 201102
3. ShekharTyagi (Aged 27 years)  
DOB : 20.07.1990 Group `C`  
Post, Fire Operator CAT-UR  
S/o Balister Roll No. 15004047  
R/o Vill.Subhampur Post Mandaula  
Distt.Baghpat - 201102
4. Rakesh Mathur (Aged 31 years)  
DOB : 10.02.1986 Group `C`  
Post, Fire Operator CAT-OBC  
S/o Jai Kishan Roll No. 15000038  
R/o H. No. 271, GaliKokabagri  
VPO Karala, Delhi – 110081
5. Manoj Kumar (Aged 29 years)  
DOB : 14.01.1989 Group `C`  
Post, Fire Operator CAT-UR  
S/o Umed Singh Roll No. 15000519  
R/o H. No. 505/11, Dayanand Nagar  
Opp. P.S. Sadar, Near Narang Hospital  
Bahadurgarh, DisttJhajjar, Haryana – 124507.

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| <p>6. Vinod Kumar<br/>           DOB : 22.03.1987<br/>           Post, Fire Operator<br/>           S/o Tejpal Singh<br/>           R/o VPO Mundela Kalan,<br/>           Delhi - 110073</p>   | <p>(Aged 30 years)<br/>           Group `C'<br/>           CAT-OBC<br/>           Roll No. 15011675</p> |
| <p>7. Jugendra Singh<br/>           DOB : 20.06.1990<br/>           Post, Fire Operator<br/>           S/o Latoor Singh<br/>           R/o NanglaYusufabad, Post Khabra<br/>           Distt.Bulandshahar, UP – 203203.</p>          | <p>(Aged 27 years)<br/>           Group `C'<br/>           CAT-UR<br/>           Roll No. 15011677</p>  |
| <p>8. Dharamveer Kumar<br/>           DOB :15.06.1989<br/>           Post, Fire Operator<br/>           S/o Kallu Ram Gurjar<br/>           R/o VPO KalyanpuraKhurd<br/>           Teh.Kotputli, Distt. Jaipur, Rajasthan-303108</p> | <p>(Aged 28 years)<br/>           Group `C'<br/>           CAT-UR<br/>           Roll No. 15001453</p>  |
| <p>9. VikashKadyan<br/>           DOB : 31.07.1992<br/>           Post, Fire Operator<br/>           S/o Naresh Kadyan<br/>           R/o VPO Sundana, Distt. Rohtak<br/>           Haryana – 124412.</p>                            | <p>(Aged 25 years)<br/>           Group `C'<br/>           CAT-UR<br/>           Roll No. 15006146</p>  |
| <p>10.AshishKharb<br/>           DOB : 17.08.1991<br/>           Post, Fire Operator<br/>           S/o Jai Bhagwan<br/>           R/o V MundhelaKhurd, Bhura Pana<br/>           PO Ujwa, New Delhi – 110073</p>                    | <p>(Aged 26 years)<br/>           Group `C'<br/>           CAT-UR<br/>           Roll No. 15002919</p>  |
| <p>11.Sunil<br/>           DOB : 04.12.1989<br/>           Post, Fire Operator<br/>           S/o Sukhbir<br/>           R/o V Soldha, Teh. Bahadur Garh<br/>           Distt.Jhajjar – 124507.</p>                                  | <p>(Aged 28 years)<br/>           Group `C'<br/>           CAT-UR<br/>           Roll No. 15011767</p>  |

....Applicants

(By Advocate : Mr.J.S. Mann)

Versus

1. Govt. of NCT of Delhi  
 Through the ChiefSecretary  
 5<sup>th</sup> Floor, Delhi Sachivalaya, New Delhi.
2. Delhi Fire Service, Govt. of NCT of Delhi  
 Through its Director  
 New Barakhamba Road, Connaught Lane  
 New Delhi – 1110001.

3. Delhi Subordinate Services Selection Board - DSSSB  
Through its Chairman, GNCTD  
FC-18, Karkardooma, Institutional Area  
Delhi – 92.

....Respondents

(By Advocate :Mr. Anuj Kumar Sharma)

### **ORDER (ORAL)**

#### **Mr. K.N. Srivastava, Member (A)**

Through the medium of this MA, the applicants have submitted that an identical OA No. 4149/2017 titled Lokesh Kumar & ors. Vs. GNCT Delhi has been dismissed vide order dated 04.09.2018 and, hence, this OA may also be disposed of in terms of the said order. Prayer allowed. MA 4194/2018 stands disposed of.

2. We have perused the instant OA as well as order dated 04.09.2018 in OA No. 4149/2017. We find that the facts and issues are identical. As such this OA is disposed of in terms of order dated 04.09.2018 passed in OA 4149/2017.

3. In view of above order, MA Nos. 105/2018 and 106/2018 are disposed of.

**(S.N. Terdal)**  
**Member (J)**

**(K.N. Srivastava)**  
**Member (A)**

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